

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "ए", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "A", CHANDIGARH

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य
BEFORE: SHRI. N.K.SAINI, VP & SHRI. SUDHANSHU SRIVASTAVA, JM

आयकर अपील सं./ ITA NO. 49/Chd/2021
निर्धारण वर्ष / Assessment Year : 2015-16

Aman Preet Singh Sukhna Automobiles Petrol Pump Sector 28C, Chandigarh-160028	बनाम	The Pr. CIT-1 Chandigarh
स्थायी लेखा सं./PAN NO: ACJPS7206F		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Jaspal Sharma, Advocate
राजस्व की ओर से/ Revenue by : Shri Vivek Nangia, CIT, DR

सुनवाई की तारीख/Date of Hearing : 31/03/2022
उद्घोषणा की तारीख/Date of Pronouncement : 31/03/2022

आदेश/Order

PER N.K. SAINI, VICE PRESIDENT

This is an appeal by the Assessee against the order dt. 21/03/2021 of Ld. Pr. CIT, Chandigarh-1.

2. During the course of hearing the Ld. Counsel for the Assessee submitted an application to withdraw this appeal which read as under:

Sh. Amanpreet Singh
Chandigarh
Vs.
Pr.CIT-1, Chandigarh

ITA NOs.49/Chandi/2021 (Assessment years 2015-16)

Hon'ble Members,

Respectfully submitted that in view of denovo assessment order dated 23.03.2022 passed u/s 143(3) r.w.s.263 r.w.s.144B (copy attached) by the Assessing Officer, NFAC, Delhi, accepting the returned income, I beg to withdraw the present

appeal. I shall feel highly obliged if the above noted appeal is allowed to be withdrawn.

Date: 31/03/2022

Your faithfully,
Counsel for the assessee
Sd/-
(Jaspal Sharma)
Advocate

3. Ld. DR did not object if the appeal of the assessee is dismissed as withdrawn.

4. In view of the above the appeal of the assessee is dismissed as withdrawn.

5. In the result, appeal of the Assessee is dismissed.

(Order pronounced in the open Court on 31/03/2022)

Sd/-

सुधांशु श्रीवास्तव
(SUDHANSHU SRIVASTAVA)

न्यायिक सदस्य/ JUDICIAL MEMBER

AG

Date: 31/03/2022

Sd/-

एन.के.सैनी,
(N.K. SAINI)

उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar